

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 3**  
**(IB)-810(PB)/2020**

**IN THE MATTER OF:**

BKB Transport Pvt. Ltd.  
v.  
NTPC Ltd.

.... Applicant/Petitioner

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 02.06.2020**

**CORAM:**

SH. B.S.V. PRAKASH KUMAR  
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant

Mr. Neeraj Lalwani, Adv.

**ORDER**

List on 03.07.2020.

—sd—

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

—sd—

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**